

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/190/ (IB)/2017

NAME OF THE PETITIONER(S) : MADRAS HARD TOOL PVT LTD

NAME OF THE RESPONDENT(S) : RAREFIELD ENG PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

No representation on behalf of both the parties. The Registry is directed to send notice to both the sides for their appearance and submissions. As seen in the order dated 15.6.2017, there was a representation by the counsel for respondent that they are intending to settle the matter by giving a proposal for schedule of payment and time was sought by the counsel for petitioner for seeking clarifications from his client in this regard. Since both the counsel are absent today, put up on 13.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)